

Senior Civil Judge and J.M.F.C.Sira
Sri. Mahesh.S.
SENIOR CIVIL JUDGE AND J.M.F.C.
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.A. 13/2016 (/0000) (ARGUMENTS)		T.C. Mahadevaiah Vs I. Honnaiah	Kyathappa
2	R.A. 52/2017 (ARGUMENTS)		S.R.Ashok Kumar Vs B.H.Nagarathna	K.UMESH
3	R.A. 4/2018 (ARGUMENTS)		Maranna Vs Ragavendra	JAVANAIAH
4	R.A. 33/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Bheemanna dead by L.Rs. Vs Puttamma	B.JAYARAMAIAH
5	R.A. 51/2018 (ARGUMENTS)		Devaraju Vs Y.K. Raghunatha	RANGANATILA.G.S
ARGUMENTS BY ADV. PLFFS.				
6	O.S. 7/2012 (ARGUMENTS)		NINGAMMA Vs NINGANNA	B.JAYARAMAIAH
FURTHER ARGUMENTS				
7	O.S. 102/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Mahesh Kumar B.H. Vs Hanumantharayappa	BHOOPATHI GOWDA P.B.S
8	R.A. 6/2018 (ARGUMENTS) IA/1/2018		Shivalingiah Vs Mahalingappa	CMM G.B.H
9	M.A. 16/2017 (ARGUMENTS) IA/1/2017		Ramadevi Vs Sannamma	BHOOPATHI GOWDA P.B.S
10	M.A. 6/2019 (ARGUMENTS) IA/1/2019		Puthiya purali khalid @ C.K. Khalid Vs Karthik.V	R.RAJKUMAR
11	O.S. 38/2011 (JUDGEMENT) IA/5/2011 IA/8/2011 IA/3/2011 IA/7/2011 IA/10/2011 IA/1/2011 IA/2/2011 IA/9/2011 IA/6/2011 IA/4/2011		SAI LAKSHMI Vs C. KANTHARAJU	M.BHEEMANNA

11.00 AM to 02.00PM

Additional W/S

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12	O.S. 157/2018 (SUMMONS)		Chikkamma Vs Eranna @ Eramariyanna	KENGARAMAIAH
ISSUE COMMISSIONER WARRANT				
13	FDP 7/2017 (SUMMONS)		Prateek Vs B.N. Shivakumar	B.N.ACHUTHARAO
Notice of I.A.				
14	R.A. 40/2013 (NOTICE) IA/1/2013		Lakshmidevi Vs Jayamma	B. Jayaramaiah SB
15	O.S. 111/2015 (Objections)		S.G.Gajendrakumar Vs Ramalingappa	JAGADEESH.M.S.
16	L.A.C. 3/2017 (HEARING)		Land Acquisition Officer Vs Thoreyamma	A.G.P
17	R.A. 7/2018 (Objections) IA/1/2018		Neelamma Vs The Tahsildar	P.D.T. AGP
Hearing on I.A.				
18	O.S. 54/2016 (HEARING)		Chikkamma Vs Doddakataiah	D.M. Lokesh Y.R.BASAVARAJU
19	L.A.C. 97/2017 (HEARING)		Assistant Commissioner Vs Ranganathappa	AGP
20	EX 59/2018 (HEARING)		The Town co opertative Bank Ltd. Sira Vs Ravikumar	SHASHIDHARA.G.S.
21	O.S. 76/2014 (EVIDENCE) IA/1/2014		Puttalakshimamma Vs Gowramma	E.Hanumantharayappa
22	O.S. 119/2014 (EVIDENCE) IA/1/2014		Venkatesh Vs Narayanappa	S.R.
23	O.S. 165/2014 (EVIDENCE)		Seebenna Vs Puttasiddamma	R.Rajkumar
24	O.S. 171/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Syed Kaleemulla Vs Syed Iqubal	Inayathulla Khan
25	O.S. 222/2015 (EVIDENCE) IA/1/2015		Araya Vyasya Mandli Vs L. Gopalakrishna	VENKATASUBBA RAO

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26	O.S. 18/2017 (EVIDENCE)		Kariyanna Vs Shanthanna	G.Srinivasa Reddy
FURTHER EVIDENCE FOR DEFND				
27	O.S. 19/2012 (EVIDENCE) IA/1/2012		SRI.KOLLAPURI TRADERS REPRESENTED BY ITS PROPRIETOR N.SREERAMAGUPTA Vs THE KARNATAKA STATE WAREHOUSING CORPORATION	G.NAGARAJU B.RANGANATH
PLNTF EVIDENCE				
28	O.S. 54/2015 (EVIDENCE) IA/1/2015		Govindappa Vc Puttamma	B.JAYARAMAIAH
29	O.S. 65/2013 (STAYED)		G.N. Mukunda Vs G.H.Narasimhaiah	Mohammad Abdulla
30	O.S. 18/2018 (For Settlement) IA/1/2018		Bhagyamma Vs Puttagundamma	C.Manjunatha
31	O.S. 15/2020 (Steps)		Puttaraju S/o Ramachandramurthy Vs Erakariyappa S/o Dasappa	HONNAPPA

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02.45 PM to 05.45PM				
WARRANT TO ACCUSED				
1	C.C. 344/2015 (APPEARANCE OF ACCUSED)		Sira Police Vs Lakshminarayana	APP
SS TO WITNESSES				
2	C.C. 78/2015 (EVIDENCE)		Sira Police Vs Narasimharaju	App
3	C.C. 266/2016 (EVIDENCE)		Sira Police Vs Shivakumar	APP
4	C.C. 515/2016 (EVIDENCE)		Sira Taluk Vs Eshwarappa	APP

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		02.45 PM to 05.45PM		
1	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
2	O.S. 378/2013 (HEARING)		Devaraju Vs Lakshamma	EH Shivaraju C
3	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana Vs Thimmaiah	E Hanumantharayappa S.M.Manjunatha
4	O.S. 274/2014 (HEARING) IA/1/2014		Bharathi Vs B.L.Krishnamurthachar	
5	FDP 5/2017 (HEARING)		Jayapadma Vs Ranganathappa	BR E.HANUMANTHAPPA
6	O.S. 106/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Shivappa Vs Chief Secretary to Govt. of Karnataka	
7	O.S. 286/2018 (HEARING) IA/1/2018		Somashekar Nayaka Vs Vibhuthi Thimmanna	HONNAPPA RAJKUMAR.R
8	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi Vs Rangamma W/o Kempaswamy	
9	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late Jannappa Vs Honnappa S/o Paiyada Bommanna	SIDDARAJU B D.KAVITHA
10	O.S. 234/2019 (HEARING) IA/1/2019		Triveni D/o Veerasena Vs Narasamma W/o Hanumanthappa	
11	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. Vs B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B D.S.RAMANJANAI AH
12	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa Vs Lingappa S/o Sannasiddappa	
13	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty Vs P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO

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14	O.S. 124/2020 (JUDGEMENT)		Veena W/o. late B. Ninganna Vs The Principal Secretary, The State of Karnataka, Education Department,	SANNAKAREGOWDA
11.00 AM to 02.00PM				
15	O.S. 122/2013 (EVIDENCE) IA/1/2013		S Nandini Vs Sudha	Bheemanna Paramesh M.R
CROSS EXAMINATION OF PW				
16	O.S. 150/2013 (EVIDENCE) IA/1/2013		YR Anand Vs Puttamma	B Jayaramaiah
17	O.S. 254/2013 (EVIDENCE) IA/1/2013		Veerakyathappa Vs Gangamma	C.K.Krishnaiah
18	O.S. 322/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Shivaraju Vs Puttamma	SV Manjunatha
19	O.S. 448/2013 (EVIDENCE)		Puttamma Vs S. Rajanna	K. Venkatesh
FURTHER EVIDENCE FOR DEFND				
20	O.S. 316/2011 (EVIDENCE) IA/1/2012 IA/2/2013		Sakamma Vs Saneerappa	MB HN
21	O.S. 398/2012 (EVIDENCE)		Mohammed Ibrahim Vs Iqbal	HWA SA
FURTHER EVIDENCE FOR PLNTF				
22	O.S. 134/2013 (EVIDENCE) IA/1/2013 IA/2/2013		H.Giriyappa Vs Sanjeevmurthy	Y.R.Basavaraju K Umesh
23	O.S. 224/2013 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2013 IA/2/2013		Eshwara Vs T.K Kadarappa	K. Borappa MB
PLNTF EVIDENCE				
24	O.S. 276/2013 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2013 IA/2/2013		K. Ramanna Vs S.N.Lalithamma	C. Malimariyappa MRR

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25	O.S. 286/2014 (EVIDENCE) IA/1/2014		Manjula Vs Eranna	B.N.Achutharao
26	O.S. 294/2014 (EVIDENCE) IA/1/2014		Rangashamaiah Vs Eranna	B.N.Achutharao
27	O.S. 68/2018 (DEFENCE EVIDENCE)		Narasamma Vs Govindappa	P.DATTATHREYA
28	O.S. 112/2011 (For steps)		T seetharamappa Vs chidanandachar,	rangnath umesh MSJ
29	O.S. 450/2012 (For steps)		Om prakash Vs Nagaraaj	

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		02.45 PM to 05.45PM		
1	C.C. 804/2019 (SUMMONS)		Pattanayakanahalli Police Station Vs Kavalappa S/o Late. Mahalingappa	APP
2	C.C. 350/2020 (SUMMONS)		Tavarekere Police Station Vs Keerthi D.N S/o. Lingaiah	APP
3	C.C. 884/2019 (NBW to accused)		Tavarekere Police Station Vs Govindaraju	APP
		11.00 AM to 02.00PM		
4	C.C. 1066/2019 (objections)		Tavarekere Police Station Vs Bhutanna S/o. Mahalingappa	APP

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11.00 AM to 02.00PM				
1	CrL.Misc. 101/2020 (NOTICE)		Kambanna S/o Late.Kambanna Vs The Municipal Commissioner	DODDAMALLAIAH.B
2	CrL.Misc. 202/2020 (NOTICE)		T.Srinivasamurthy S/o Late.Thimmalah Vs Deputy Tahasildar	DODDAMALLAIAH.B
3	CrL.Misc. 297/2020 (NOTICE)		Mariyappa alias Mariyanna Vs Deputy Tahasildar	GUNNAIAH SHASHIDHAR.B.S
4	CrL.Misc. 236/2018 (EVIDENCE)		Sanneeramma alias Sannakka Vs Siddaiah alias Siddappa	G.S.RANGANATH
5	C.C. 739/2014 (EVIDENCE)		Kallambella Police Vs Obalanayaka	A.P.P.
6	CrL.Misc. 484/2015 (EVIDENCE)		Geetamma Vs Ranganathappa	VENKATASUBBA RAO
7	CrL.Misc. 424/2018 (EVIDENCE)		Lokamma S. alias Lakshmi Vs Bhuthesh	RAGHU.G
8	C.C. 10/2019 (DEFENCE EVIDENCE)		Kalambella Police Station Vs Basavaraju	APP
9	CrL.Misc. 167/2020 (ORDERS)		Lalithamma W/o. late Chandrasah Vs Tahasildar	SIDDAIAH

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02.45 PM to 05.45PM				
1	O.S. 307/2016 (EVIDENCE) IA/1/2016		Arunakshi Vs Halappa	Y.R.RAVI
2	O.S. 311/2016 (EVIDENCE)		Govinda Gowda Vs Ravi Raja	D.S.KESHAHA
3	O.S. 333/2016 (EVIDENCE) IA/1/2016		Puttamarakka Vs Puttarangamma	UMESH.K
4	O.S. 59/2017 (EVIDENCE) IA/1/2017		Puttalingamma Vs K.N.Ramaswamy	M.S.JAGADEESH
5	O.S. 173/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Kariyanna aliyas Kardikariyanna Vs Sarojamma	K.UMESH
6	O.S. 255/2020 (FIRST HEARING)		Shivanna S/o Late Maddappa Vs B.S. Suresh S/o Shivanna	JAVANAIAH.
11.00 AM to 02.00PM				
7	O.S. 291/2014 (HEARING) IA/3/2014 IA/1/2014 IA/2/2014		Lakshamma Vs The Tahsildar	G.B. Ravi Shankar
8	O.S. 293/2014 (HEARING) IA/1/2014 IA/2/2014		Bhommakka Vs The Tahsildar	G.B. Ravi Shankar
9	O.S. 295/2014 (EVIDENCE) IA/1/2014		Sakamma Vs Babu	Javanaiah
10	O.S. 239/2016 (EVIDENCE) IA/1/2016		Mohamad Sadiq Vs Shaheena	VENKATASUBBA RAO
11	O.S. 301/2016 (EVIDENCE) IA/1/2016		N. Govindappa Vs Siddalingappa	
FURTHER EVIDENCE FOR PLNTF				
12	O.S. 337/2013 (EVIDENCE) IA/1/2013		Kifayathulla Vs Abdul Rehaman S.P.	Y.T. Ramachandrappa
PLNTF EVIDENCE				

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13	O.S. 21/2012 (EVIDENCE) IA/2/2012 IA/3/2013 IA/1/2012		PIROZKHAN Vs Babu alias rahaman sherriff	JA RS
14	O.S. 211/2016 (EVIDENCE) IA/1/2016		T.Raghavendra Vs Gangamma	UMESH.K
15	O.S. 315/2019 (WRITTEN STATEMENT) IA/1/2019 IA/2/2019		Chandralah S/o. late Hucharangappa Vs Deputy Commissioner	NAGARAJU.H
16	O.S. 31/2020 (WRITTEN STATEMENT) IA/1/2020		Indian Overseas Bank Vs Sathish Kumar, J S/o. Jayaramanna	M.S Harish Babo